

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION & BROADCASTING**

LOK SABHA

**UNSTARRED QUESTION No. 2903
TO BE ANSWERED ON 02.08.2017**

DIGITAL ADDRESSABLE SYSTEM (DAS)

2903. SHRI KONAKALLA NARAYANA RAO:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether there is a suspense over notification issued for mandatory implementation of set top boxes and there is no clarity whether it is compulsory or voluntary; and;

- (b) Whether there is a possibility of cable operators to telecast analog system apart from Digital Addressable System (DAS) and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING {COL RAJYAVARDHAN RATHORE (Retd.)}

- (a) Digitization is now mandatory throughout the country. It is compulsory and not voluntary. With effect from 1.04.2017, only digital encrypted signals can be carried on the cable TV networks in the country, for which consumers need to connect a Set Top Box with their TV sets.

- (b) No Sir, after 31.3.2017, no analog signals can be carried on the cable TV network in the country. Ministry had issued directions on 30.03.2017 to all stakeholders to ensure that no analog signals are carried on cable TV networks after 1.4.2017. However, in the State of Tamil Nadu, due to court order, Tamil Nadu Arasu Cable TV Corporation, has been allowed to switchover to digital in Tamil Nadu by 17.8.2017.
